

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA MEMBER - TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 269/2020 in CP(IB) NO. 280/9/HDB/2018
NAME OF THE COMPANY	Sristek Clinicals Research Solutions Ltd
NAME OF THE PETITIONER(S)	Bilcare Ltd
NAME OF THE RESPONDENT(S)	Sristek Clinicals Research Solutions Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Ries			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
MS Manu Ranjani	Adv for 19	9848559322	MR

Counsel for Respondent(s):

Ries			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA No.269/2020

Counsel for the Applicant present and is directed to issue notice to the Applicant Company for appearance. Put up the matter on 15.04.2020.



MEMBER TECHNICAL

Rk



MEMBER JUDICIAL